

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.2790  
TO BE ANSWERED ON 12<sup>TH</sup> March, 2021**

**OBC RESERVATION IN MEDICAL ADMISSION**

**2790. SHRIMATI SUMALATHA AMBAREESH:  
SHRI NALIN KUMAR KATEEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Government has constituted a Committee to decide the terms of implementation of OBC reservation in the all India quota scheme in medical admissions, if so, the details thereof;
- (b) whether the Government has stipulated any time frame for the Committee to submit its report; and
- (c) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): In compliance of Order dated 27<sup>th</sup> July 2020 of the Hon'ble Madras High Court in connection with WP No 8324/2020, the Ministry constituted a Committee on 7<sup>th</sup> September 2020 to finalize the manner in which the facilities of OBC reservation are to be provided for All India Quota Seats in UG/ PG medical courses in the State of Tamil Nadu with effect from next academic year 2021-22. The Committee submitted its report on 21<sup>st</sup> October, 2020 to the Ministry.